## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

STARRED QUESTION NO:14 ANSWERED ON:26.07.2010 SEZS FOR PULSES Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has decided or proposes to allow Special Economic Zones (SEZs) units in the country to export pulses; and

(b) if so, the details thereof and the reasons therefor?

## Answer

MINISTER OF COMMERCE AND INDUSTRY(SHRI ANAND SHARMA)

a)& b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 14 FOR ANSWER ON 26TH JULY 2010 REGARDING "SEZS FOR PULSES"

(a) and (b): Two proposals regarding export of pulses from Special Economic Zones (SEZs) were considered by the Board of Approval (BOA) in its meeting held on 9th April, 2010. Considering the sensitive nature of the product, BOA decided to defer the requests for import processing, trading and export of pulses.